

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : PRAYAG POLYTECH PVT LTD V/S MD PLASTECH PVT LTD

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. VINAYAK MITHAL, SH. VIPUL GANDA, ADVS.

COUNSEL FOR RESPONDENT : SH. SHADAB ALAM, ADV.

CP NO. (IB) 389/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Sagar Mehrotra holding brief of Sh. Vinayak Mithal, Advocate for the Petitioner through video conferenceing. None present for the Respondent.

Learned counsel appearing for the Petitioner states that the main arguing Sr. Counsel Sh. Vipul Ganda is not online today and prays for adjourment.

As prayed, put up in the week commencing 27th August, 2021 before the Regular Court/Video Conferencing.

Dated : 19.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)